

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)(DIS)/6/2024

PETITION NUMBER : IBA/546/2019

**NAME OF THE APPLICANT : Ramachandran Subramanian (Liquidator)
M/s. Prabhat Resources Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 54 of IBC, 2016

ORDER

Ld. Counsel Ms. Anisha for the Applicant.

Ld. Counsel seeks adjournment stating that some more documents have to be received from the Liquidator.

List the Application for hearing on **13.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**